

F.No. 01/60/162/691/AM12/EFGC(PRC)/1781-1782
Government of India
Ministry of Commerce & Industry
Office of the Directorate General of Foreign Trade
(EFGC/ PRC Div)

Dated 27th December, 2011

CORRIGENDUM

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Subject:- Correction/amendment in PRC Meeting No. 27/AM12 held on 01.11.2011 under the Chairmanship of D.G.F.T.

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The undersigned is directed to refer to Minutes of the PRC Meeting No. 27/AM12 held on 01.11.2011, under the Chairmanship of Dr. A.K. Pujari, Director General of Foreign Trade and to intimate that while recording the minutes for Case at S.No. 04 M/s. M/s. Gorebros Exports Pvt. Ltd. New Delhi, an error was occurred inadvertently and the same may be read as under:-

As in the PRC minutes	Corrected version of PRC minutes
Case No.04. M/s. Gorebros Exports Pvt. Ltd, New Delhi F.No. 01/60/162/1691/AM12/EFGC(PRC) PRC Meeting No. 27/AM12 dated: 01.11.2011 Subject:- Request for revalidation of duplicate DEPB no. 0510285117 dt. 4.3.2011 issued in lieu of lost DEPB no.0510238097 dt.17.3.2009. The committee decided to revalidate advance authorization no. 0510285117 dt. 4.3.2011 issued in lieu of lost DEPB no.0510238097 dt.17.3.2009 for two months from the date of communication of the decision of PRC, subject to payment of composition fee @ 1% of the unutilized CIF value of the authorization and also subject to verification by RA of EO fulfillment status, as claimed by the firm. RA is directed to examine the case in terms of Public Notice No. 23 dated 4.12.2009 and make necessary endorsements regarding value addition of minimum 15% or as stipulated in the authorization whichever is higher at the time of revalidation.	Case No.04. M/s. Gorebros Exports Pvt. Ltd, New Delhi F.No. 01/60/162/691/AM12/EFGC(PRC) PRC Meeting No. 27/AM12 dated: 01.11.2011 Subject:- Request for revalidation of duplicate DEPB no. 0510285117 dt. 4.3.2011 issued in lieu of lost DEPB no.0510238097 dt.17.3.2009. The committee decided to revalidate duplicate DEPB no. 0510285117 dt. 4.3.2011 issued in lieu of lost DEPB no. 0510238097 dt.17.3.2009 for two months from the date of endorsement or two months from 15.1.2012, whichever is earlier.

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This issues with the approval of the competent authority.

(Sonika Khattar)
Foreign Trade Development Officer
For Director General of Foreign Trade

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1. The Jt. DGFT, (CLA), Delhi,
2. M/s. Gorebros Exports Pvt. New Delhi